

## Annexure – 9

Name of the corporate debtor: Sevenhills Healthcare Private Limited ; Date of commencement of CIRP: 13.03.2018 ; List of creditors as on: 16.06.2025

## List of other creditors (Other than financial creditors and operational creditors)

Amount in Rs

Sl No	Name of Creditor	Details of Claim received Amount Claimed	Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
			Amt of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC, if applicable					
1	A S & ASSOCIATES	4,54,300	-				No			4,54,300		Note 9.1	
2	A.M FURNITURE	10,12,087	-				No			10,12,087		Note 9.1	
3	ARTHROMED SOLE PROP MR PARAG SHAH	21,85,639	-				No			21,85,639		Note 9.1	
4	DILIP S KURTADKAR	43,000	-				No			43,000		Note 9.1	
5	FEDERATION OF INDIA CHAMBERS OF COMMERCE AND INDUSTRY	3,00,000	-				No			3,00,000		Note 9.1	
6	KIRTI MODY & ASSOCIATES	80,30,800	-				No			80,30,800		Note 9.1	
7	M/S SQUARE AUTOMATION PVT LTD	36,45,272	-				No			36,45,272		Note 9.1	
8	MEHBOOB CONTRACTORS	5,60,000	-				No			5,60,000		Note 9.1	
9	MS SHANGHVI & ASSOCIATE CONSULTANT PVT LTD	19,61,842	-				No			19,61,842		Note 9.1	
10	MS SHREYANS CONSTRUCTION (PROP. BHAGWANDAS D VIJAY)	33,99,924	-				No			33,99,924		Note 9.1	
11	RADIANT ART	49,57,195	-				No			49,57,195		Note 9.1	
12	RAJESH M KOLAMBEKAR	15,000	-				No			15,000		Note 9.1	
13	REALM CONSTRUCTION FASTENER	2,91,937	-				No			2,91,937		Note 9.1	
14	SHREE SAI INTERIOR	44,32,904	-				No			44,32,904		Note 9.2	
15	TRANSAIA BIO-MEDICALS LTD	27,00,000	-				No			27,00,000		Note 9.1	
16	VIRAJ ELECTRIC CORPORATION	16,46,384	-				No			16,46,384		Note 9.1	
17	VIJAYA LAXMI SHARMA - M/S SHAIL ENTERPRISES	17,55,439	-				No			17,55,439		Note 9.1	
18	PALAMOOTIL SANITATION	61,94,956	-				No			61,94,956		Note 9.1	
19	RAJYOG FIRE SERVICES PVT LTD	13,42,137	-				No			13,42,137		Note 9.1	
20	VINAY CONSTRUCTION	8,00,000	-				No			8,00,000		Note 9.1	
21	N N K & CO, CHARTERED ACCOUNTANTS	2,12,325	-				No			2,12,325		Note 9.1	
		4,59,41,141	-							4,59,41,141			

## Notes:

Note 9.1: The claimants have not submitted their claim in the applicable form as provided under the CIRP Regulations, 2016. The Resolution Professional has communicated such defects to the claimants, with a request to submit the claim in the applicable form. Subsequent to the communication from the Resolution professional updated Form B / Form C has been received and these claims have been not admitted.

Note 9.2: The claimants have not submitted their claim in the applicable form as provided under the CIRP Regulations, 2016. The Resolution Professional has communicated such defects to the claimants, with a request to submit the claim in the applicable form. The updated form B from the respective creditors is not received